## Norms for Grant of Licenses

1635, SHRI J. CHITHARANJAN:

SHRLV V RAGHAVAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the conditions on which private telephone companies were granted licenses:
  - (b) whether they are fully observing these conditions;
  - (c) if not, the companies which are violating these conditions; and
  - (d) the conditions that are being violated or not fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI SUMITRA MAHAJAN): (a) and (b) The private companies were granted licenses on the conditions of meeting the eligibility criteria in respect of net-worth, experience, paid-up equity capital, and limitation on foreign equity participation etc. and they are to continue meeting these conditions throughout the validity of their licence.

(c) and (d) Do not arise.

## **Commemorative Postal Stamp**

1636. SHRI KARNENDU BHATTACHARJEE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there are any set guidelines and procedures for considering issuing of commemorative postal stamps in honour of eminent personalities by the Department of Post;
  - (b) if so, the details thereof;
- (c) whether it is a fact that these guidelines were violated completely in the case of Keshav Prabodhankar Thackeray in whose case the stamp was issued on extraneous considerations and on top political directives; and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SANJAY PASWAN): (a) and (b) There are guidelines for examining proposals for commemorative stamps and these, *inter-alia*, stipulate that a stamp may be issued on a personality of national or international importance on the occasion of birth centenary or to mark the 10th/25th/100th death anniversary.

- (c) No, Sir. The proposal for issue of commemorative stamp on Shri Prabodhankar Thackeray was received in 1998 to mark his 25th death anniversary. After processing this could be issued in 2002.
  - (d) Does not arise in view of (c) above.

## Conversion of Telephone Exchanges into Electronic Exchanges in Rajasthan

1637. SHRI JHUMUK LAL BHENDIA:

SHRI SANTHOSH BAGRODIA:

Will the Minster of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether all telephone exchanges in all major cities of Rajasthan have been converted to electronic exchanges;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor; and
  - (d) by when the said conversion would take place?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI SUMITRA MAHAJAN): (a) and (b) Yes, Sir. All the 2223 exchanges in Rajasthan as on 15.7.2002 are of Electronic type.

(c) and (d) Do not arise.

## Tele-Density Gap between Rural and Urban Areas

1638. SHRI K.M. KHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that there is a wide gap between urban and rural areas in regard to tele-density in as much as for every 100 persons in rural areas only one person is having telephone connection against 10 in urban areas;